NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.51/BB/ 17	-	For filing OL report	230/ 232	Kautex Plastic Technology Gujarat Pvt. Ltd.	

SL.	NABAT (IN CADITAL)		
SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1) Prima Heets Ruc Pro-2. SAJI.P. FOHM SPJ Legal Advoiced for position

ORDER

Counsel for Petitioner is present. Assistant from O.L is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. I.A 187/17 is taken up today. This Application is filed for amendment of change of appointed date from 01/04/2015 to 01/04/2018. Standing Counsel for ROC & R.D and Assistant from O.L reported that, no objection for change of appointed date. List it for consideration I.A 187/17. Petitioner Counsel also reported that, Petitioner Company is seeking by way of amendment in the main application deletion of Clause 10.3 in the Scheme of Amalgamation in pursuance of the observations made by the ROC-Karnataka, Bangalore. List it for consideration on 17/01/2018.

Member (T)

Member (J)